

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **03/01/2019** and **04/01/2019** :-

I

The **Hon'ble Shri Justice C. V. Bhadang** will not be available for Judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** is allowed before the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By Order,

High Court of Bombay at Goa
Panaji Goa
Date : 02/01/2019

sd/-
(Sudhiir M. Deshpande)
i/c Registrar Judicial